## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/1/2016

NAME OF THE APPLICANT (S)

: Purushothaman Moolitil Payyan

NAME OF THE RESPONDENT(S)

**UNDER SECTION** 

: 441

Sl.No. Name (in Capital)

Represented by

Signature

**ORDER** 

Shri R Kannan, representative for the petitioner present and submitted that the issue under reference is under consideration of the Administrative Ministry and prays adjournment. At request time is enlarged. Put up on 22.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tarig)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)